

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A. K.
PANJA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Dependence of agriculture on monsoons

3837. SHRI DILEEP SINGH
BHURIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have formulated any new scheme to end the dependence of agriculture on monsoons keeping in view the recurring drought and uncertainty of monsoons in various parts of the country;

(b) If so, the details thereof; and

(c) if not, the action being taken by Government in this regard ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF FERTILIZERS
IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (c) In the 7th Plan period several schemes have been taken up in areas that depend on monsoons so as to minimise the effects of recurring drought and uncertainty of monsoons. The schemes are (i) Area Development Schemes—Drought Prone Area Programme, Desert Development Programme, Soil Conservation Programmes, National Watershed Development Programme for Rainfed Agriculture and assistance to Small and Marginal Farmers in increasing agricultural production. (ii) Crop Oriented Schemes—National Oilseeds Development Project, National Pulses Development Project, Special Rice Development Programme in Eastern States, Minikit Programme, etc.

[English]

Kudremukh Iron Ore Project

3838. SHRI PRAKASH CHANDRA :

SHRI DHARM PAL SINGH
MALIK :

SHRIMATI MEIRA
KUMAR :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Kudremukh Iron Ore Project is working at its full capacity; and

(b) If not, the reasons thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) No, Sir.

(b) The Project was conceived and implemented to supply its full production of iron ore concentrate to Iran under a long term agreement. This agreement could not be implemented due to Iran's inability to lift the contracted quantity. Lack of demand from other sources has been the constraining factor for the working of the project at its full capacity.

Additional funds for N.C.R.

3839. SHRI PRAKASH CHANDRA :

SHRI DHARAMPAL SINGH
MALIK :

SHRIMATI MEIRA
KUMAR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government propose to grant additional funds for National Capital Region during the current Plan period;

(b) whether any mid-term review has been undertaken in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH : (a) to (c) As the mid-term review is yet to be undertaken, no details are available at this stage.

Import of drilling rigs from foreign countries

3840. SHRI PRAKASH CHANDRA :
SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is an acute shortage of drinking water in the whole of Madhya Pradesh this year owing to inadequate and irregular rainfall;

(b) whether tube wells have to be drilled in Madhya Pradesh in various rocky strata, mixed with alluvium, for which additional drilling rigs are required urgently and the rigs are not available in sufficient quantity in the country;

(c) whether Government of Madhya Pradesh have approached Union Government for clearance of applications for the import of such drilling rigs from foreign countries and if so, whether the clearance has been given:

(d) if not, the reasons thereof; and

(e) the time by which the clearance will be given ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) Yes, Sir,

(b) Yes, Sir. Madhya Pradesh require additional rigs but rigs are available in the country.

(c) No, Sir. However, one all-terrain rigs has been allocated to the State through UNICEF assistance.

(d) Does not arise.

(e) Does not arise.

Bonded Labour

3841. SHRI PRAKASH CHANDRA :
SHRIMATI MEIRA KUMAR :

SHRI M. RAGHUMA REDDY :

SHRIMATI PRABHAWATI GUPTA :

DR. G. S. RAJHANS :

SHRI AMARSINH

RATHAWA :

SHRI K. PRADHANI :

Will the Minister of LABOUR be pleased to state :

(a) whether according to the findings of the study team appointed by Parliamentary Consultative Committee, bonded labour is still in existence in various parts of the country particularly in Bihar;

(b) if so, the details thereof; and

(c) the steps taken by Government to eliminate bonded labour from the country ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) The study team is yet to submit its report.

(b) and (c) Does not arise.